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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5923/2014, CM No. 14504/2014

SUPREME COURT BAR CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED Petitioner

Through: Mr. Ramji Srinivasan, Sr.Adv. with

Mr. Vipin Nair and Mr. Tushar Rao,

Advs.

versus

MUNICIPAL CORPORATION OF DELHI

& ORS Respondents

Through: Ms. Arti Bansal, Adv. for Mr. Ajay

Digpaul, for SDMC.

Mr. Dhanesh Relan, Standing Counsel for DDA, Mr. Rajeev Jha

and Ms. Komal Sorout, Advs.

Mr. Balendu Shekhar and Mr. Sriansh

Prakash, Advs. with Mr. Dinesh

Jindal, L.O.

Mr. Arvind K. Nigam, Sr. Adv. with Mr. Jatinderpal Singh, Mr. Mehtab Singh Sandhu and Mr. Pratishth Kaushal, Advs. for R4 to R7.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER 23.04.2019

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Request for adjournment is made on behalf of Mr. Ajay Digpaul,

learned counsel for the respondent SDMC on the ground that he has to take instructions.

At request adjourned to May 17, 2019 at 2.15 PM.

V. KAMESWAR RAO, J

APRIL 23, 2019/jg